Minutes of the Meeting dated 25 5 2010

Present:

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri AN Tiwari, Information Commissioner
- C. Prof. MM Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyanand Mishra, Information Commissioner
- F. Shri M.L. Sharma, Information Commissioner
- G. Sri Shailesh Gandhi, Information Commissioner
- H. Ms. Deepak Sandhu, Information Commissioner
- I. Ms. Sushma Singh, Information Commissioner
- J. Secretary Shri BB Srivastava and other officers assisted the Commission.

The Chief Information Commissioner briefed the Commission about his visit and address to the officials and representatives of World Bank from over 100 countries at Washington D.C. The commission noted with satisfaction that the World Bank has revised its Disclosure Policy to bring it in line with India's RTI Act, 2005

The Commission discussed the decision of Honourable High Court of Delhi in **W P (C) 12714/2009** in detail.

Commission resolved that the Department of Personnel & Training, GOI should be requested to expeditiously notify amended rules already recommended to facilitate continued smooth functioning of the Commission. The Commission also resolved to seek the advice of learned Attorney General on some aspects of the said decision.